

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 8, 2006

No. 1585 /DR(S)/2006

Sri **Mohd. Sharif**, Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Nagina (Bijnor) vice Smt. Rajani Singh

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina (Bijnor).

No. 1586 /DR(S)/2006

Smt. **Rajani Singh**, Additional Chief Judicial Magistrate, Nagina (Bijnor) to be Additional Chief Judicial Magistrate, Bijnor vice Sri Mohd. Sharif.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 218 /DR(S)/2006 Dated: Allahabad :September 8, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Bijnor. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

Smt. Rajani Singh will not be entitled for T.A./ D.A. and the joining time. However, she will be allowed the journey period to enable her to join at the transferred place.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.

11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section , High Court, Allahabad.
13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Bijnor. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**